

TO BE PUBLISHED IN PART-I, SECTION - 2 OF THE GAZETTE OF INDIA

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

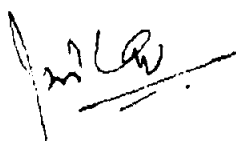
New Delhi, the 14th October, 2016
21 Asvina 1938 (SAKA)

NOTIFICATION NO. 18 OF 2016

The following Joint Commissioners of Income Tax are, hereby placed in the Selection Grade (NFSG) in the Pay Band-4 of Rs. 37,400 - 67,000 + Grade Pay of Rs. 8,700/- (Pre-revised) with effect from 22.08.2016:-

S. No.	Name of the Officer (S/Shri/Smt)	Civil Code
1.	G.N. Makwana	02563
2.	C.W. Angolkar	02565
3.	N.P. Patel	02568
4.	James Kurian	02569
5.	Pradip Kr. Majumdar	02572
6.	Amitava Bhattacharyya	02573
7.	Rakesh Kr. Das	02574
8.	Guru Bashyam	02575
9.	Rajendra Jha	02577
10.	Mrinal Kanti Biswas	02578
11.	P.A. Muraleedharan	02582A
12.	Suresh R. Kirtane	02588
13.	P.R. Mane	02589
14.	V.S. Chakrapani	02594
15.	A.B. Koli	02596
16.	Kailas Chhotelal Kanojiya	02597
17.	H.B. Ninawe	02598
18.	Sridhar Bhattacharya	02604
19.	Shyamal Datta	02607
20.	T.R. Sekhar Naidu	02611
21.	Jaishree Sharma	03001
22.	S. Venkatramani	03501
23.	Zeenia Handa	03002
24.	Manu Tentiwal	03003
25.	Bare Ganesh Sudhakar	03004
26.	Dr. Rohit Sharma	03006
27.	Sapna Bhatia	03007
28.	Praveen Karanth	03009
29.	P.K. Mondal	03509-A
30.	Desai V. Monohar	03010
31.	Rinku Singh	03011

Page 1 of 3



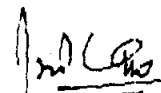
S. No.	Name of the Officer (S/Shri/Smt)	Civil Code
32.	Anita Rupavataram	03012
33.	Satish Kumar	03511A
34.	Prashant Kumar Jha	03014
35.	Chandip Singh	03016
36.	Vimal Anand	03017
37.	L.V. Bhaskara Reddy	03018
38.	Anjula Jain	03019
39.	Krishna Gopal Goyal	03020
40.	T. Chandra Sekhar	03519
41.	Suboorul H. Usmani	03021
42.	Anil Kr. Bharadwaj	03022
43.	Vivek Anand Ojha	03023
44.	Shailendra Sharma	03024
45.	Neetika Bansal	03025
46.	Ranu Mukherjee	03026
47.	Sowmya Achar H.L	03027
48.	Solgy Jose T. Kottaram	03028
49.	N. Madhavan	03527
50.	Chandra Vijay	03029
51.	Vivek Sharma	03030
52.	Pushpendra Singh Choudhary	03035
53.	Vivek Verma	03036
54.	Alok Kumar	03037
55.	Anil Kumar Sharma	03537
56.	Udaay Bhaskar Jakke	03038
57.	Rakesh Ranjan	03039
58.	Pankaj Kumar	03040
59.	Rakesh Kumar Gupta	03540
60.	A.N. Mishra	03541
61.	T. Sankar	03043
62.	Sunku Srinivasu	03046
63.	M. Sitharam	03546
64.	Prasanth V.K.	03048
65.	Rajesh Kumar	03049
66.	P. Srinivasa Murthy	03549
67.	Arvind Kumar	03051
68.	Manda Narmada	03052
69.	Satish Meriga	03052A
70.	Alka Gautam	03053
71.	Sonam Chombay	03054
72.	Esther N. Hanghal	03055
73.	Umesh Pathak	03555
74.	Prithivi Raj Meena	03056
75.	Himanshu Kr. Pandey	03556
76.	Om Prakash Meena	03058

Page 2 of 3

[Signature]
14.10.2016

2. The officers those who are on deputation may either claim proforma promotion from the borrowing Department/ office where they are on deputation or to report back and join in the cadre to avail their promotion.

3. Hindi Version of this Notification will follow.


14.10.2016
(Brij Mohan)

Under Secretary to the Government of India

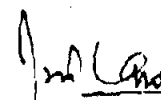
To

The Manager,
Govt. of India Press,
Faridabad, Haryana.

F.No. A-32012/08/2016-SO(Ad.VI)

Copy to:-

1. Officers concerned
2. All Pr. Chief Commissioners of Income Tax/Director Generals of Income Tax.
3. The Under Secretary, UPSC, Dholpur House, New Delhi for information
4. DGIT (HRD), Vasant Kunj, New Delhi for information.
5. Principal Chief Controller of Accounts, CBDT, New Delhi.
6. Zonal Accounts Officer, CBDT C/o Pr. CCIT concerned.
7. PS to FM /Adviser to FM/PS to MoS(Revenue).
8. PPSs to Secretary (R)/ Chairperson, CBDT/Members, CBDT/JS (Admn./DT)/JS (R).
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All India Income Tax SC/ST Employees Welfare Association.
10. Hindi Section for Hindi Version.
11. Principal Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT.
12. Web Manager for hosting this Notification on the www.irs-officersonline.gov.in and www.incometaxindia.gov.in website.
13. Data Base Cell, CBDT, Jhandewalan Extension, New Delhi.


14.10.2016
(Brij Mohan)

Under Secretary to the Govt. of India